

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : IBA/622/2020
NAME OF THE PETITIONER : I Building Automation Pvt Ltd
NAME OF THE RESPONDENT(S) : Karnataka Bank Ltd
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Ld. Counsel Mr. A.S. Sathish Kumar for the Applicant is present.

On perusal, it is found that no documents are uploaded on e-portal. Hence, the hearing cannot be conducted. Ld. Counsel for the Applicant is directed to upload all pleadings on the e-portal and objections if any of any of the objectors within 2 weeks.

List the matter on 03.11.2022 for hearing.

-Sd-

SAMEER KAKAR
Member (Technical)

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)

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